

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
STARRED QUESTION NO. *93
TO BE ANSWERED ON: 26.07.2023

ISSUE OF AADHAAR CARD

***93. SHRI VISHNU DATT SHARMA:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of citizens/people who still remain to be issued Aadhaar number by UIDAI in the country, State/UT-wise, particularly in Madhya Pradesh;
- (b) the efforts being made and outcomes achieved in covering these uncovered people under the ambit of Aadhaar in various districts of Madhya Pradesh especially in the districts of Panna, Katni and Chhatarpur;
- (c) whether there is any data on citizens without hands or without clear fingerprints who have still not been issued Aadhaar number and if so, the details thereof; and
- (d) the details of provisions made to issue Aadhaar number to people without hands or without clear fingerprints?

ANSWER

MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN THE REPLY TO LOK SABHA STARRED
QUESTION NO. *93 FOR 26.07.2023 REGARDING ISSUE OF AADHAAR CARD**

(a): As per sub-section (1) of section 3 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016, every resident is entitled to obtain an Aadhaar number by submitting the requisite information and undergoing the enrolment process. Accordingly, every resident who is desirous of obtaining an Aadhaar number and who undergoes the enrolment process by submitting the requisite information is issued an Aadhaar number. As on 30.6.2023, after adjusting for the estimated number of deaths, the estimated number of living Aadhaar number holders is 130.20 crore across India. State- and Union-territory-wise details are at Annex.

(b): As on 30.6.2023, over 63,000 Aadhaar centres were operational across India, including 3,100 centres in Madhya Pradesh. In addition, the facility of enrolment of children below the age of five years is available through around 28,000 handheld mobiles and tablets operated by postmen, hospital staff, etc., including 1,113 in Madhya Pradesh. The details of such centres and mobiles/tablets available in Panna, Katni and Chhatarpur districts of Madhya Pradesh are as under:

| District | Active Aadhaar centres | Active handheld mobiles and tablets | Total |
|-----------------|-------------------------------|--|--------------|
| Panna | 39 | 15 | 54 |
| Katni | 44 | 23 | 67 |
| Chhatarpur | 68 | 34 | 102 |

In addition to enrolment at the centres and through tablets as above, the Unique Identification Authority of India (UIDAI) organises Aadhaar enrolment camps through enrolment Registrars authorised/recognised by it to enrol residents. During the financial year 2022-23, more than 2,66,000 residents were served in 1,159 camps held in the State of Madhya Pradesh, including 29 camps held in Chhatarpur district and 22 camps held in Katni district.

(c) and (d): Regulation 6 of the Aadhaar (Enrolment and Update) Regulations, 2016 provides that for residents who are unable to provide fingerprints, only iris scans shall be collected. It further provides that for residents who are unable to provide any biometric information contemplated by the regulations, UIDAI shall provide for handling of such exceptions in the enrolment and update software, and such enrolment shall be carried out as per procedure specified by it for this purpose. As per the Biometric Exception Enrolment Guidelines, dated 1.8.2014 issued by UIDAI, provision exists for enrolling residents who may be lacking in some of the essential biometrics. For such residents, the demographic details of the resident are to be captured as is done in case of normal enrolment, the missing biometrics are highlighted in the software for enrolment while capturing the remaining biometrics, a picture of the resident's face is taken with both hands raised to highlight the exception, and a person in the role of supervisor validates such enrolment as an exception enrolment. Every resident who undergoes the enrolment process by submitting the requisite information is issued an Aadhaar number, irrespective of whether he/she having hands or clear fingerprints.

Annex referred to in the reply to Lok Sabha Starred Question No: *93, regarding “Issue of Aadhaar Card”, due for answer on 26.7.2023

Details of the estimated number of living Aadhaar number holders

| S. No. | State / Union territory | Estimated number of living Aadhaar holders, as on 30.6.2023* |
|---------------|--|---|
| 1 | Andaman and Nicobar Islands | 3,88,388 |
| 2 | Andhra Pradesh | 5,18,74,942 |
| 3 | Arunachal Pradesh | 12,49,327 |
| 4 | Assam | 3,07,68,862 |
| 5 | Bihar | 10,96,64,801 |
| 6 | Chandigarh | 11,63,469 |
| 7 | Chhattisgarh | 2,82,95,179 |
| 8 | Dadra and Nagar Haveli and Daman and Diu | 6,01,398 |
| 9 | Delhi | 2,27,59,589 |
| 10 | Goa | 16,20,390 |
| 11 | Gujarat | 6,54,41,370 |
| 12 | Haryana | 3,01,64,258 |
| 13 | Himachal Pradesh | 77,58,034 |
| 14 | Jammu and Kashmir | 1,17,34,709 |
| 15 | Jharkhand | 3,58,62,550 |
| 16 | Karnataka | 6,48,49,050 |
| 17 | Kerala | 3,73,77,817 |
| 18 | Ladakh | 2,40,321 |
| 19 | Lakshadweep | 74,087 |
| 20 | Madhya Pradesh | 7,80,68,045 |
| 21 | Maharashtra | 11,87,76,600 |
| 22 | Manipur | 26,37,796 |
| 23 | Meghalaya | 24,01,534 |
| 24 | Mizoram | 11,98,300 |
| 25 | Nagaland | 13,67,447 |
| 26 | Odisha | 4,40,20,860 |
| 27 | Puducherry | 12,93,758 |
| 28 | Punjab | 3,12,40,741 |
| 29 | Rajasthan | 7,54,36,152 |
| 30 | Sikkim | 5,76,988 |
| 31 | Tamil Nadu | 7,42,24,381 |
| 32 | Telangana | 3,85,23,838 |
| 33 | Tripura | 38,26,432 |
| 34 | Uttar Pradesh | 21,84,47,362 |
| 35 | Uttarakhand | 1,16,16,082 |
| 36 | West Bengal | 9,64,92,565 |
| Total | | 1,30,20,37,422 |

* After adjusting for estimated deaths

Source: Unique Identification Authority of India
